

(b) 94 cases of this nature have taken place on Railways during the last three years.

(c) 124 outsiders and 27 railway employees have so far been arrested in this connection. Out of the 27 railway employees, 19 are facing trial in Courts, 5 are being dealt with departmentally and cases against 3 are under investigation. The following steps are being taken to prevent such incidents:

- (1) Delivery is granted only after the bonafides are established satisfactorily.
- (2) All issuable Cash Value Books including Railway receipts are kept under the personal custody of the responsible Officials or the Station Master nominated for the purpose with a view to guard against their falling into unauthorised hands.
- (3) Parties claiming delivery are subjected to identification to ensure correct delivery.
- (4) The Anti-Fraud Squad of the CBI is enquiring into the cases thoroughly to fix the agencies responsible for this racket.
- (5) Before effecting delivery of the consignment, the forwarding station is contacted by wire and after verifying the correct particulars thereof only the delivery is effected.

**Cases of Theft at Delhi Main and New Delhi Railway Stations**

138. SHRI SAT PAL KAPUR: Will the Minister of RAILWAYS be pleased to state:

(a) the number of cases of theft reported to the Police Posts at Delhi Main and New Delhi Railway Stations in which the belongings of the passengers were reported to have been stolen from the Railway compartments before the trains started their journey during the year 1972 and whether any person has so far been arrested in this connection and any goods re-

covered and handed back to the passengers concerned; and

(b) if so, the particulars thereof and if not, the reasons why the thieves could not be apprehended?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) and (b) During 1972, ninety-two and thirty-three cases were reported to the Police at Delhi main and New Delhi railway stations respectively. 14 persons were arrested and stolen property worth Rs. 3738 was recovered. Recovered property will be handed over to the owners after finalisation of the cases in courts.

**Setting up of Fertilizer Factories during 1973 in Punjab and Rest of the Country**

139. SHRI SAT PAL KAPUR: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the number of fertilizer factories proposed to be set up in the country during 1973;

(b) whether any of these fertilizer factories is proposed to be set up in Punjab;

(c) if so, the broad features thereof and whether the Punjab Government have sent any proposal in this regard; and

(d) if so, the reaction of the Central Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI DALBIR SINGH): (a) to (d). Presently, 18 projects are in various stages of implementation. In addition, four large sized projects are expected to be taken up for construction during 1973. These include a scheme for the expansion of the Nangal plant with a capacity of 900 tonnes per day of ammonia and using fuel oil/heavy fractions as the feedstock. This project would be financed from the \$58 million credit given by the I.D.A. The Government of Punjab have also expressed interest in the setting up of a project at Bhatinda in association with the Central Government. This matter is under consideration.